

रेलवे की शिक्षा संस्थानों के अध्यापक

५१८. श्री जगदीश अग्रवर्षी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे प्रशासन ने शिक्षा संस्थाओं में अध्यापकों की नियुक्ति सम्बन्धी पुराने नियमों में परिवर्तन किया है;

(ख) यदि हां तो इसके क्या कारण हैं; और

(ग) उन अध्यापकों की सेवा के बारे में अब क्या नियम हैं ?

रेलवे उपमंत्री (श्री शाहनवाज खां) :

(क) रेलवे द्वारा संचालित शिक्षा-संस्थाओं में अध्यापकों की नियुक्ति के जो नियम हैं उनमें सिवाय इस बात के कोई और परिवर्तन नहीं हुआ है कि १-४-१९५७ से अध्यापकों की भर्ती सम्बन्धित रेलवे के अफसरों की समिति द्वारा की जाती है, जबकि पहले इनकी भर्ती रेलवे सर्विस कमीशन द्वारा की जाती थी।

(ख) नाकि खाली जगहें भरने में देर न हो।

(ग) सभी प्रयोजनों के लिये इनको रेल-कर्मचारी माना जाता है।

मध्य रेलवे पर क्रासिंग स्टेशन

५१९. श्री जगदीश अग्रवर्षी : क्या रेलवे मंत्री १४ अप्रैल, १९५९ के अतारांकित प्रश्न संख्या २३८५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) मध्य रेलवे के कानपुर-झांसी सेक्शन पर दूसरी पंचवर्षीय योजनावधि में कहां-कहां क्रासिंग स्टेशन बनाये जायेंगे;

(ख) क्या 'तिलौबा' स्टेशन के निर्माण में अब तक कोई प्रगति हुई है;

(ग) यदि नहीं, तो इसके क्या कारण हैं; और

(घ) उसका निर्माण-कार्य कब शुरू किया जायेगा ?

रेलवे उपमंत्री (श्री सॅ० बॅ० रामस्वामी)

(क) कानपुर-झांसी सेक्शन में पहले दो क्रासिंग स्टेशन बनाने का विचार था और इसका डिज़ १४ अप्रैल १९५८ को अतारांकित प्रश्न २३८५ के उत्तर में किया गया था। उस मूल प्रस्ताव पर फिर से विचार किया गया है और अब इस सेक्शन पर कोई क्रासिंग स्टेशन बनाने का विचार नहीं है।

(ख) से (घ) इस काम को १९५९-६० के निर्माण कार्यक्रम में शामिल कर लिया गया है और आशा है कि यह चालू वर्ष में पूरा हो जायेगा।

Adulteration of Food in Delhi

520. **Shri Ram Krishan Gupta:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that food adulteration in Delhi is on the increase; and

(b) if so, the nature of the steps taken or proposed to be taken to decrease it?

The Minister of Health (Shri Karmarkar): (a) and (b). Intimation has been received from the Municipal Corporation of Delhi that there has been no increase in food adulteration in Delhi. The Municipal Corporation of Delhi, however, propose to employ more staff in the food squad and in the Laboratory in order to seize and analyse more samples in general and repeatedly of confirmed adulterators in particular.

Family Planning

521. **Dr. Gangadhara Siva:** Will the Minister of Health be pleased to state:

(a) whether any aid has been received from the Ford Foundation for

family planning education in India recently;

- (b) if so, what are its details; and
(c) how the amount is to be spent?

The Minister of Health (Shri Karmarkar): (a) Yes, Sir.

(b) Ford Foundation have granted an aid of \$3,30,000/- for a period of approximately 5 years to assist in developing research in the communications aspect of the Government of India's Family Planning Programmes;

(c) The amount so granted by the Ford Foundation is contemplated to be incurred mainly on the following schemes:

- (1) Provision of 5 Families Planning Action-cum-Research Centres;
- (2) Provision of fund for assisting small research projects mainly in the Departments of Social Sciences and Universities;
- (3) (a) Provision of 10 fellowships for post-graduate studies abroad, and
(b) Fellowships in India for training at the All-India Institute of Hygiene and Public Health.
- (4) Provision of experts in the office of the Ford Foundation Top ranking specialists in communications research and a behaviour scientist.

C. H. S. Scheme

522. Shrimati Sucheta Kripalani: Will the Minister of Health be pleased to state:

(a) the total number of gazetted and non-gazetted staff at present working in the Contributory Health Service Scheme;

(b) the number of employees, class-wise, who have been declared permanent since 1957; and

(c) if none has been made permanent, the reasons therefor?

The Minister of Health (Shri Karmarkar): (a) The total number of gazetted and non-gazetted posts sanctioned under the Contributory Health Service Scheme as on 1st November, 1959 is 972 (gazetted 230 and non-gazetted 742).

(b) The total number of posts made permanent so far under the Contributory Health Service Scheme is 155—gazetted 75 and non-gazetted 80. As against this 72 gazetted and 5 non-gazetted Government servants have been confirmed so far.

(c) Does not arise.

12.04 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF GOVERNMENT TELEPHONES BOARD LTD.

The Minister of Transport and Communications (Dr. P. Subbarayan): I beg to lay on the Table, under subsection (1) of Section 639 of the Companies Act, 1956, a copy of each of the Annual Reports of the Government Telephones Board Limited for the years 1956-57 and 1957-58 along with the Audited Accounts and comments of the Comptroller and Auditor-General thereon. [Placed in Library, See No. LT-1710/59.]

NOTIFICATIONS UNDER DELHI DEVELOPMENT ACT

The Minister of Health (Shri Karmarkar): I beg to re-lay on the Table, under section 58 of the Delhi Development Act, 1957, a copy of each of the following Notifications:—

- (i) GSR No. 944 dated the 15th August 1959, containing the Delhi Development Authority (Maintenance of Current Account) Rules, 1959. [Placed